

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:1408
ANSWERED ON:18.11.2010
DEBAR LAWYERS
Ray Shri Rudramadhab

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government plan to debar lawyers from speaking to the media without its approval;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) the guidelines laid-down by the Government in this regard?

Answer

MINISTER OF LAW AND JUSTICE (DR. M. VEERAPPA MOILY)

- (a) to (d): The information is being collected and will be laid on the Table of the House.